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(2012) 08 P&H CK 0312

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 17796 of 2011 (O and M)

Kartar Kaur APPELLANT

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State of Punjab and others RESPONDENT

Date of Decision: Aug. 17, 2012

Hon'ble Judges: Mahesh Grover, J

Bench: Single Bench

Advocate: H.S. Virk, for Mr. S.K. Bawa, for the Appellant;

Final Decision: Dismissed

Judgement

Mahesh Grover, J.

The instant petition is dismissed for non-compliance of the orders of this Court considering the fact that the matter has been pending since September, 2011 and almost a year has elapsed. However, liberty is granted to the petitioner to file a fresh one on the same cause of action with complete particulars.